

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri. D.L. Bhagwat
COURT 28 ADD SESSIONS JUDGE
CIVIL CAUSE LIST DATED 29-08-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>DISMISSAL</u>				
1	SUMMARY CIVIL SUIT	100314/2017	1.M/s. Gaonkar and Company 2.Swati L. Kapadia 3.Prakash S. Gaonkar Vs 1.Shreenath Development Corporation 2. Chandrahas J. Mehta	Prerak A. Sharma
Sub Matter: NOTICE OF MOTION/0102694/2019				
Sub Matter: NOTICE OF MOTION/0102595/2019				
Sub Matter: SUMMONS FOR JUDGT/0100131/2017				
2	SUMMONS FOR JUDGT	100131/2017	Gaonkar And Comp. And Ors Vs Shreenath Development Corp.	Prerak Sharma
(Main Matter SUMMARY CIVIL SUIT/0100314/2017)				
3	NOTICE OF MOTION	102595/2019	1.M/s. Gaonkar and Company 2.Swati L. Kapadia 3.Prakash S. Gaonkar Vs 1.Shreenath Development Corporation 2. Chandrahas J. Mehta	Adv Ms Sunil And Co
(Main Matter SUMMARY CIVIL SUIT/0100314/2017)				
4	NOTICE OF MOTION	102694/2019	1.M/s. Gaonkar and Company 2.Swati L. Kapadia 3.Prakash S. Gaonkar Vs 1.Shreenath Development Corporation 2. Chandrahas J. Mehta	Adv Ms Sunil And Co
(Main Matter SUMMARY CIVIL SUIT/0100314/2017)				
<u>EX-PARTE EVIDENCE</u>				
5	SUMMARY CIVIL SUIT	100094/2017	State Bank of India Vs Mr. Santosh Sadashiv Patil	Rachana Marwal
6	SUMMARY CIVIL SUIT	100757/2017	State Bank of India Vs Mr Saurabh Bhatt	Goenka Law Associates
7	SUMMARY CIVIL SUIT	101448/2017	State Bank of India Vs 1. Mr. Sagar Kumar Dhyaneshwar Nayak 2. Mr. Dhyaneshwar Nayak	Goenka Law Associates